

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.405
(IB)-457(PB)/2022

IN THE MATTER OF:

Lt. Col Retd SPS Aurora &Ors	...	Applicant
Versus		
Senior Builders Limited	...	Respondent

Under Section 7 of IBC, 2016.

Order delivered on 21.03.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Neha Sharma

For the Respondent : Adv. Diksha Goswami, Adv. Brijesh Kumar Singh,
Adv. Sudeep Singh, Adv. Manish Gupta.

For the Court Commissioner : Adv. Parth Shekhar & Shyam Kishan Saraf, C.A.

(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned
to **10.04.2024**.

Sd/-
(Court Officer)